# LOK SABHA STARRED QUESTION NO. 96 TO BE ANSWERED ON 26<sup>TH</sup> July, 2021

### **Uniformity in Prices of Petrol and Diesel**

### †\*96. SHRI UDAY PRATAP SINGH: SHRI RODMAL NAGAR:

## पेट्रोलियम और प्राकृतिक गैस मंत्री

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a) whether the Government is formulating any scheme to maintain uniform prices of petrol and diesel across the country;
- (b) if so, the details thereof; and
- (c) whether the Government proposes to formulate any policy to bring uniformity in tax system in States so as to control the prices of petroleum products?

#### **ANSWER**

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(श्री हरदीप सिंह पुरी) MINISTER OF PETROLEUM AND NATURAL GAS (SHRI HARDEEP SINGH PURI)

(a) to (c): A statement is laid on the Table of the House.

Statement referred to in reply to parts (a) to (c) of Lok Sabha Starred Question No. 96 asked by Shri Uday Pratap Singh and Shri Rodmal Nagar to be answered on 26<sup>th</sup> July, 2021 regarding "Uniformity in Prices of Petrol and Diesel".

- (a) & (b): No such scheme is under consideration before the Government. The prices of petrol and diesel vary from market to market due to various factors like freight rates, VAT, local levies etc.
- (c): Article 279 A (5) of the Constitution prescribes that the Goods and Service Tax Council shall recommend the date on which the goods and services tax be levied on petroleum crude, high speed diesel, motor spirit (commonly known as petrol), natural gas and aviation turbine fuel (ATF), also as per the Section 9(2) of the CGST Act, inclusion of these products in GST will require recommendation of the GST Council. So far, the GST Council has not recommended inclusion of oil and gas under GST.